

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No. 404/96/199

Bhairaglal

Versus

Govt

Date of Order	Orders
30/6/97	Division Bench not formed today May be listed for admission/direction/ hearing on 30/7/97 Court Officer
	30.7.97 Mr. Shiv Kumar, counsel for the applicant The learned counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. RATTAN PRASAD Judicial Member O. P. SHARMA Administrative Member